

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.123
CP(CAA) 72 of 2020 in
CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

Order delivered on: 24/01/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S. Godiawala, Advocate.
For the Respondent : Ms. Kinjal Trivedi, Advocate, on behalf of
Ms. Maithili D. Mehta, Advocate, for the Income Tax
Department.

ORDER

Matter stands adjourned to 14.02.2023 for further consideration.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)